

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16
Dr. St. 09.03.06

copies of order
sent all the parties
(Applicant & resps.) with
copies of M.A. to R-2&3

Copies of said
order prepared for
the counsels chal-
lenging a by Mr. C.R. W.
Rly. counsel.

15/3/06

J
15/3/06
S. (3)

Order dated: 09.03.2006

M.A. 144/06 has been filed on behalf
of the Applicant seeking modification of
the order dated 04.03.2004. A copy of the
said Misc. Application No. 144/06 has been
served on Mr. C.R. Mishra, Ld. Counsel appear-
ing for the Railways in Court today. A copy
of the same has, however, not been served
on the Counsel for Respondent No. 3. The
Advocate for the Applicant, by filing a
memorandum, has prayed not to press this
M.A. 144/06.

Having heard Mr. S.K.Joshi, Ld. Counsel
appearing for the Applicant and Mr. C.R.
Mishra, Ld. Counsel appearing for the
Railways, this Misc. Application No. 144/06
is hereby dismissed being not pressed.

Send copies of this order to the
Applicant and all the Respondents in the
address given in the Original Application.
Copies of this Misc. Application No. 144/06
be sent to the Respondent Nos. 2 and 3,
along with the copies of this order.

Free copies of this order be also given
to Mr. S.K.Joshi, Ld. Counsel appearing for
the Applicant and to Mr. C.R.Mishra, Ld.
Counsel appearing for the Railways.

09.03.06
Member (Judicial)